

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 22.06.2021 (TUESDAY)

COURT – IV (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. V.P. Singh, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) No. 261 of 2019 & I.A. No. 698 of 2021	Gautam R Padival & Ors. Vs. The Karnataka Theatres Ltd & Ors.	Aditya Verma	Raghvendra Srivastva-R1 & R9 Goutham Shivshankar-R3,5
2.	Comp. App. (AT) No. 137 of 2020	Manjunath Ravindra & Anr. Vs. Mentor Capital Ltd & Ors. With	D. Abhinav Rao	Kumar Anurag Singh Upinder Singh-R1 to R4
3.	Comp. App (AT) No. 164 of 2020	Mentor Capital Ltd. & Ors. Vs. Ramsons Vikram Pvt. Ltd. & Ors. With	Upinder Singh	D. Abhinav Rao Naman Joshi-R3
4.	Comp. App. (AT) No. 236 of 2020	Ramsons Vikaram Pvt. Ltd. & Ors. Vs. Mentor Capital Ltd & Ors.	S. Vivekananda	Dinkar Singh Upinder Singh Aparna Wagle-R1-4 Abhinav Rao-R5,6 Monalisa Kosaria
5.	Comp. App. (AT) No. 149 of 2020	Edalodiyil Mirshad & Ors. Vs. Ashraf Ali Patel & Anr.	Shameem Ahamed	Ekansh Gupta-R1
6.	Comp. App. (AT) No. 184 of 2020 & I.A No. 2765 of 2020	Registrar of Companies Vs. Jai Shree Finance Services Pvt. Ltd.	Kamal Kant Jha	S. Chidambaram-R1 to R4
7.	Comp. App. (AT) No. 185 of 2020	Registrar of Companies Vs. Touchstone Holdings Pvt. Ltd.	Kamal Kant Jha	Gurcharan Singh
8.	Comp. App. (AT) No. 212 of 2020	Registrar of Companies Vs. Sri Endrash Investment and Finance Pvt. Ltd.	Shashank Bajpai	
9.	Comp. App. (AT) No. 224 of 2020	3A Capital Services Ltd. Vs. Sanghi Spinners India Ltd. & Ors. With	J.K. Chaudhary	Y. Suryanarayana-R1 to R4 Lakshya Kampani-R13 Anirudh Wadhwa-R14

10.	Comp. App. (AT) No. 225 of 2020	3A Capital Services Ltd. Vs. Sanghi Spinners India Ltd. & Ors.	J.K. Chaudhary	Y. Suryanarayana-R1 to R4 Lakshya Kampani- R13
11.	Comp. App. (AT) No. 241 of 2020	Kamlesh Kalidas Shah Vs. Tube Investments of India Ltd. & Ors.	Vandana Sharma Bhandari	Murtuza Federal-R2

For Hearing

12.	Comp. App. (AT) No. 84 of 2020	Danesha Raghulal & Anr. Vs. T.R. Venugopal & Ors. With	Y. Arunagiri	M.P. Vinod Atul Shankar Vinod- R1 to R4
13.	Comp. App. (AT) No. 85 of 2020	Danesha Raghulal & Anr. Vs. T.R. Venugopal & Ors. With	Y. Arunagiri	M.P. Vinod Atul Shankar Vinod- R1 to R4
14.	Comp. App. (AT) No. 86 of 2020	Danesha Raghulal & Anr. Vs. T.R. Venugopal & Ors.	Y. Arunagiri	M.P. Vinod Atul Shankar Vinod- R1 to R4

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By order of Hon'ble Officiating Chairperson
-sd/-
Registrar